

**SCHEDULE
FORM A**

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF AIREN COPPER PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	AIREN COPPER PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	15/02/2002
3.	Authority under which corporate debtor is incorporated / registered	RoC-Jaipur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27201RJ2002PTC017445
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: F-728, Road No. 9F/ 2 Vishwakarma Industrial Area Jaipur Raj 302013
6.	Insolvency commencement date in respect of corporate debtor	NCLT Order passed on- 18/02/2022 Copy of Order received on- 21/02/2022
7.	Estimated date of closure of insolvency resolution process	20/08/2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Vishnu Upadhyay IBBI/IPA-003/IP-N00153/2018-2019/11843
9.	Address and e-mail of the interim resolution professional, as registered with the Board	A-44, First floor, Bhaskar Enclave- 2, Near Harbinger Heights, Golyawas, VT Road, Mansarovar, Jaipur, Rajasthan ,302020 E-mail Id: ipvishnu.upadhyay@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	A-38, First floor, Bhaskar Enclave- 2, Near Harbinger Heights, Golyawas, VT Road, Mansarovar, Jaipur, Rajasthan ,302020 E-mail Id: airencirp@gmail.com ,
11.	Last date for submission of claims	07/03/2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: As given in column 10 above

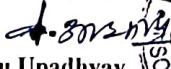
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the AIREN COPPER PRIVATE LIMITED on 18.02.2022. The said order was received by IRP on 21.02.2022.

The creditors of AIREN COPPER PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 07.03.2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional:


Vishnu Upadhyay
IBBI/IPA-003/IP-N00153/2018-2019/11843
Interim Resolution Professional

Date: 21.02.2022

Place: Jaipur